

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 20 -11-2015**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Suresh Pareek , Sr. Advocate	S.B. Civil Second Appeal No. 594/01 Chote Lal Vs. Ram Narayan	R.P. Garg	J.P. Goyal
2	Sh. G.P. Pandey, RHJS (Retd)	S.B. Cr. Misc. Bail Application No. 11934/15 Tarun Sharma Vs. State	Kapil Gupta	
3	Sh. O.P. Sharma-II, RHJS (Retd.)	S.B. Civil First Appeal No. 386/03 Mangal Singh Vs. Dal Chand	M.M.Ranjan	Anil Jain
4	Sh. Mohd. Hanif , RHJS (Retd.)	S.B. Civil First Appeal No.37/94 Arjun singh Vs. Chet Singh	K.C. Sharma	
5	Ms. Archana Mantri , Advocate	S.B. Cr. Misc. Bail ApplicationNo. S161/15 Hari Singh Chauhan Vs. State	Pankaj Gupta	Kapil Gupta
6	Ms. Anita Aggarwal, Advocate	S.B. Civil Misc. Appeal No. 3686/15 Rajesh Vs. Sandeep	Devendra Sharma	D.S. Poonia
7	Sh. Shashi Bhushan Gupta , Advocate	D.B. Civil Misc. Appeal No. 1046/15 & 1047/15 Alka Gupta Vs. Anil Kumar Sharma	Rajeev Surana	Shobhit Tiwari
8	Sh.P.K. Kasliwal, Advocate	S.B. Civil Second Appeal No. 530/06 Vaman Narain Vs. Rehman Rana	R.N. Vijay	M.M. Ranjan
9	Sh. Arvind Kumar Pareek, Advocate	S.B. Cr. Revision Petition No. 382/15 Chandrabhan Vs. Smt.Pooran Dei	G.S. Fauzdar	N.K. Singhal
10	Sh. Harish Kumar Tripathi , Advocate	S.B. Cr. Revision Petition No. 867/15 Dinesh Kumar Sharma Vs. Smt. Manju Jangid	Prahlad Sharma	Suresh Bundela
11	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma	S.S. Hora

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


 (Dr. Shakti Singh Shekhawat)
 Deputy Secretary
 (Action Plan & ADR)